

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 233 OF 2016 IN
DFR NO. 1176 OF 2013**

Dated : 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**The Bihar State Power (Holding) Co. Ltd. ... Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Mohit Kr. Shah

Counsel for the Respondent(s) : -

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **21.03.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**